

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'A' : NEW DELHI  
(Through Video Conferencing)**

**BEFORE JUSTICE P.P. BHATT, HON'BLE PRESIDENT AND  
SHRI G.S. PANNU, HON'BLE VICE PRESIDENT**

**ITA No.2544/Del/2018  
Assessment Year : 2012-13**

|  |            |   |
|--|------------|---|
| <b>Shri Sumit Kumar Mazumdar,<br/>A-196, Sector-83,<br/>Noida – 201 305.<br/>PAN : ACPPM6072R.<br/>(Appellant)</b> | <b>Vs.</b> | <b>Joint Commissioner of<br/>Income Tax,<br/>Range-3,<br/>Noida.<br/>(Respondent)</b> |
|--|------------|---|

|               |   |  |
|---------------|---|--|
| Appellant by  | : | Ms. Umang Luthra, Advocate and<br>Ms. Surbhi Goel, CA. |
| Respondent by | : | Shri Jagdish Singh Dahiya,<br>Senior DR.               |

|                       |   |                   |
|-----------------------|---|-------------------|
| Date of hearing       | : | <b>23.10.2020</b> |
| Date of pronouncement | : | <b>23.10.2020</b> |

**ORDER**

This appeal by the assessee for the assessment year 2012-13 is directed against the order of learned CIT(A)-1, Noida dated 31<sup>st</sup> January, 2018.

2. The learned counsel for the assessee, vide letter dated 12<sup>th</sup> September, 2020 has requested for withdrawal of the appeal filed by the assessee and stated that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020.

3. Learned Senior DR has no objection.

4. In view of the above, we accept the request of the assessee for withdrawal of the appeal.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Above decision was announced in the presence of both the sides on conclusion of Virtual Hearing on 23<sup>rd</sup> October, 2020.

Sd/-  
**(G.S. PANNU)**  
VICE PRESIDENT

Sd/-  
**(JUSTICE P.P. BHATT)**  
PRESIDENT

VK.

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1. Appellant : **Shri Sumit Kumar Mazumdar,  
A-196, Sector-83, Noida – 201 305.**
2. Respondent : **Joint Commissioner of Income Tax,  
Range-3,Noida.**
3. CIT
4. CIT(A)
5. DR, ITAT

Assistant Registrar